

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

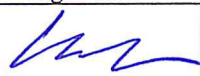
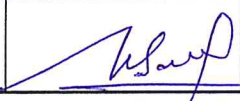
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 46/2015 TP No. 121/HDB/2016
NAME OF THE COMPANY	GSR Textiles Private Limited
NAME OF THE PETITIONER(S)	G. Srinivasa Rao & Another
NAME OF THE RESPONDENT(S)	GSR Textiles Private Limited & (05) others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9847056652	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V-S RAJU	Advocate for R.1 to R.5	66668807 9848083415	
G. Prabhakar Sarma Advocate	for R.6	98856 44355	

Sarma - Prabhakar@Yahoo.  
co.in

**ORDER**

Heard. Shri S.Chidambaram, Ld. PCS for Petitioner and Shri V.S.Raju, Ld. Counsel for R.1 to R.5; Shri G.Prabhakar Sarma for R.6

Orders Reserved. The parties are given liberty to file Written Arguments on or before 24.11.2017.

  
**Member (T)**

pc

  
**Member (J)**